

DIVISION BENCH

O-129

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/2098(KB)2019
IA/567(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th July, 2021, 10:30
A.M**

Name of the Company	CHAITANYA ALLOYS PRIVATE LIMITED Vs. SHYAMA IRON & ALLOYS PRIVATE LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearance (via video conference)

For the Operational Creditor
Ms. Sweta Mohanty, Advocate

For the Corporate Debtor
Ms. Priyanka Sharma, Advocate

ORDER

Ms. Sweta Mohanty, Ld. Counsel for the Operational Creditor present. Ms. Priyanka Sharma, Ld. Counsel for the Corporate Debtor present.

IA/567(KB)2021- Ms. Priyanka Sharma, Ld. Counsel appearing on behalf of the respondent accepts notice. Reply to be filed within three weeks from today.

List this matter on 07.09.2021.

(Harish Chander Suri)
Member (Technical)

(Rajasekhar V.K.)
Member (Judicial)